

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Yes, Sir. However it is not true that surgical cases are refused admission. All emergency surgical cases are given immediate treatment. Only cases of planned surgery are put on waiting list and they get treatment within 4-6 weeks of their registration. There is no proposal to increase the number of surgical units.

Reaction of Vaccines given under National Programme for Immunization

5221. SHRIMATI KISHOR SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the national programme for immunisation of children against common diseases is hampered by occasional fatal reactions to the vaccines administered;

(b) whether investigation in each such case of death has established the cause of fatality; and

(c) if so, the steps taken to prevent such happenings in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Yes, Sir.

(c) Steps taken to prevent such happenings in future include proper training of para-medical workers, strict supervision of immunization work, testing of vaccines before they are released for use by the States and giving detailed guidelines to the States on immunization.

Kendriya Vidyalaya at Cannanore

5222. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the funds allocated for the setting up of the Kendriya Vidyalaya at Cannanore in Kerala;

(b) the amount utilized upto October 31, 1987;

(c) whether any objections have been received by the Ministry against the site demarcated for the setting up of the Kendriya Vidyalaya and if so, the details thereof; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KISHNA SAHAI): (a) and (b). The expenditure on Kendriya Vidyalayas is met out of the grant released for Kendriya Vidyalaya Sangathan from the Non-Plan Budget of the Government of India. The Kendriya Vidyalaya Sangathan allocates the necessary funds to its various Regional Offices. The Regional Offices in turn make funds available to Kendriya Vidyalayas as per norms and their needs. Government of India do not directly sanction or release grants to the schools. The total funds made available to Kendriya Vidyalaya, Cannanore from the date of its opening till 31st July, 1987 was Rs.15.83 lakhs.

(c) and (d). A local Sports Association has objected to the location of the school. Since the school was sponsored by the Ministry of Defence for catering to the educational needs of Defence and other Central Government employees and is situated on the land belonging to the Ministry of Defence, the objection of the local Association is not tenable.

Environmental Clearance of Hydro Electric Project in Kerala

5223. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether major hydel projects have been denied clearance on the findings of seismological studies for the last three years;

(b) if so, the details thereof;

(c) whether Government of Kerala has resubmitted any proposal for clearance of hydro-electric project which was initially rejected by the Ministry; and

(d) if so, the decision of the Ministry thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No, Sir. No hydel project has been denied clearance on the basis of seismological studies.

(c) Yes, Sir.

(d) One project, namely Sabarigiri Augmentation Scheme was resubmitted by the State Government. After due assessment this proposal was again rejected in May, 1987.

Allocation for Passenger Amenities

5224. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) the amount allocated for passenger amenities by the Railways for the current year;

(b) the projects identified for the development of better passenger amenities.

(c) the amount allocated for Southern Railway for the purpose; and

(d) the details of projects/programmes completed in Kerala under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Rs.17.74 crores.

(b) Improvement to station buildings, Waiting Halls, Drinking water facilities, platform covers, booking arrangements, toilet arrangements, etc. are some of the projects identified for development of better passenger amenities.

(c) Rs.1.95 crores.

(d) Improvements to Station building at Kasargod at a cost of Rs.12.34 lakhs.

Extension of Howrah-Cochin and Cochin-Guwahati Expresses upto Trivandrum

5225. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Kerala-bound Passengers Association, Visakhapatnam has made a request to the Railways to extend the Howrah-Cochin Express upto Trivandrum as a daily train with two slip coaches from Visakhapatnam and back and also to extend Guwahati-Cochin Express upto Trivandrum as the existing service of trains is greatly insufficient to meet the requirements of Kerala and Mangalore-bound passengers;

(b) if so, the reaction of Government thereto; and

(c) how Government propose to meet the requirement of the passengers travelling from Visakhapatnam to Mangalore and places beyond Cochin.

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). Besides direct services between Visakhapatnam and Cochin/Trivandrum, a daily through coach is available between Howrah-Mangalore via Madras. People can also travel to different destinations in Kerala by a single changeover at Madras/Palghat/Ernakulam.

Replacement of Old Coaches/Bogies in Trains in Kerala

5226. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2828 on 13 August, 1987 regarding replacement of old bogies and state:

(a) whether any steel bodied coaches, wooden bodied IRS coaches and light utilisation coaches which have crossed the time frame for replacement are being used for the trains running within Kerala;

(b) if so, the details thereof;